


# OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH DISTRICT ROHINI COURT DELHI

## ORDER

Since, the Judicial Officers who have been assigned bail applications of North District, Rohini Courts vide bail order no. 12565-12587/Judl./Bail/North/RC/2022 dated 12<sup>th</sup> May 2022 are on leave today and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 and to streamline the speedy disposal of bail applications as well as to avoid any inconvenience to Lawyers & Litigants, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of North District Rohini Court Delhi for **today i.e. 12<sup>th</sup> August 2022 only**:

Sl. No. Column No. 1	Police Stations Column No. 2	Name of the Judicial Officer Column No. 3
1.	<ul style="list-style-type: none"> <li>➤ Jahangir Puri</li> <li>➤ Model Town</li> <li>➤ CAW Cell (North)/Judl Distt.</li> <li>➤ Adarsh Nagar</li> <li>➤ Narela Ind. Area</li> <li>➤ KNK Marg</li> <li>➤ Narela</li> <li>➤ Alipur</li> <li>➤ SP Badli</li> <li>➤ Bawana</li> </ul>	<p><b>Sh. Virender Kumar Kharta,</b> ASJ-01(POCSO) North District Rohini Courts, Delhi. Room No. 306</p>
2.	<ul style="list-style-type: none"> <li>➤ Mukherjee Nagar</li> <li>➤ Swaroop Nagar</li> <li>➤ Prashant Vihar</li> <li>➤ Cyber Police Station (North)/Judl Distt)</li> <li>➤ Bhalswa Dairy</li> <li>➤ Crime Branch/EOW North)</li> <li>➤ Shahbad Dairy</li> <li>➤ Mahindra Park</li> </ul>	<p><b>Ms. Richa Gusain Solanki,</b> ASJ(FTSC)(POCSO) North District Rohini Courts, Delhi. Room No. 308</p>

- Note :-**
1. Both the above named Judicial Officers shall also work as Link of each other.
  2. It is further made clear that no separate/additional stenographer will be provided for disposal of bail applications.

  
(Vimal Kumar Yadav)


**Principal District & Sessions Judge  
North District Rohini Courts Delhi**

**No. Judl/Bail/North/RC/2021/23148-23168**

**Dated:- 12.08.2022**

**Copy forwarded for information to :-**

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District, Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. PS to the undersigned.
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.
20. For uploading on LAYERS

  
**Principal District & Sessions Judge  
North District Rohini Courts Delhi**